NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/46/2016

NAME OF THE PETITIONER(S)

: P.Mohanraj and another

NAME OF THE RESPONDENT(S)

: M M Gears P Ltd and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

+ Mr. Rama Krishnam Visareghanan (
Barrister & Service Advocate
2- S. Sathyajamuth

ORDER

Counsels representing both the parties are present. Petitioners are also present. Counsel for respondents stated that due to unavoidable circumstances, the respondents could not attend before the Tribunal to make submissions in relation to the possibility of settling the matter. Both the counsels have agreed to suggest the name of a mediator for settling the matter between the parties. Time is extended at request. Put up on 22.12.2017.

- Sd -S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)